

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

RA No.88/2000 in
OA No.2709/99

New Delhi this the 29th day of May, 2000.

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman
Hon'ble Mrs. Shanta Shastray, Member (Admnv)

Subhash Ram & Others ...Applicants

-Versus-

Govt. of NCT Delhi & Others . . . Respondents

ORDER (BY CIRCULATION)

By REDDY, J. -

The OA was dismissed in terms of the Full Bench judgment as stated in our order.

2. We do not find any patent error in our order.

3. The RA is dismissed in circulation.

(Smt. Shanta Shastry)
Member (Admn)

(V. Rajagopala Reddy)
Vice-Chairman

'San.'